

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA
UNSTARRED QUESTION NO. 1310
TO BE ANSWERED ON 10.02.2020**

Regulation of Private Coaching Centers

1310. DR. MUNJPARA MAHENDRABHAI KALUBHAI:
SHRIMATI KESHARI DEVI PATEL:
SHRI KANAKMAL KATARA:

- Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether there is a need for enactment of laws to regulate the operation of coaching centers laws in the country as there are no such laws at present and if so, the details thereof along with the steps taken by the Government in this regard;
 - (b) whether the Government proposes to constitute a Central Commission for regulating the operation of private coaching centers by registering all private coaching centers and issuing necessary instructions for them across the country and if so, the time by which it is likely to be constituted;
 - (c) the number of coaching centers being run in the country along with the relevant data;
 - (d) the steps taken by the Government to stop financial exploitation of students in such coaching centers;
 - (e) whether the majority of these coaching centers do not meet the safety norms so far;
 - (f) whether the Government proposes to take concrete steps within certain time-limit keeping in view the gravity of the situation and if so, the details thereof; and
 - (g) the details of steps taken by the Government in view of the death of 23 students in a recent incident in Surat due to oversight of safety norms?

ANSWER

**MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SHRI RAMESH POKHRIYAL 'NISHANK')**

- (a) to (f): Private Coaching centres do not come under the purview of this Ministry. This Ministry has issued directions to all State Governments to take steps for effective regulation of such centres. However, in the interest of students including the most disadvantaged, Government has launched Study Webs of Active Learning for Young Aspiring Minds (SWAYAM), which offers interactive course content such as video lectures, reading material, self-assessment through tests and quizzes and online discussion forum for clearing doubts for students from Class 9 to post-graduation. The content can be accessed free of cost by anyone, anywhere at any time. Another initiative of the Government called Indian Institute of Technology - Professor Assisted Learning (IIT-PAL) which provides video content in Biology, Chemistry, Mathematics and Physics prepared by IIT Professors and Kendriya Vidyalaya (KV) teachers for Class XI and Class XII students aspiring to join IITs and other Institutions. The content is available free of cost on dedicated DTH channels of SWAYAM PRABHA.
- (g): Ministry of Home Affairs informed that Fire service is a State Subject and it is primary responsibility of the State Governments to allocate sufficient resources for strengthening and equipping Fire Services as per requirement and to take various steps required for safety of life and property of the citizens in the area of

their jurisdiction from fire hazards. Government of Gujrat informed that for fire safety and for fire clearance, the State Government modified the Comprehensive Central Development Regulations-2017 vide notification dated 03/10/2019 by which NOC of Chief Fire Officer is made mandatory for Coaching class/ Training Centre/ Pre-School, irrespective of plot area and building height.
